



The Orissa Gazette

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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 9th November 1936.

No. 6681-A.—Under section 70 of the Khondmals Laws Regulation, 1936 (Regulation IV of 1936), the Government of Orissa are pleased to direct that the Agent to the Governor in Ganjam, who is ex-officio Deputy Commissioner of the Khondmals, shall hold his court for the trial of cases under Chapters IV, V and IX of the said Regulation either in the Khondmals or in the adjoining Balliguda Agency subdivision or at Russellkonda or Chatrapur.

The 6th November 1936.

No. 6515—Wards-4-36-R.—Consequent on the formation of the Orissa Province on 1st April 1936 and the inclusion of the

Agency portions of the Mandasa estate in the Koraput district up to 30th October 1936, the Governor of Orissa directs the Agent to the Governor in Koraput under rule 61 of the Agency Rules, to manage from 1st April 1936 to 30th October 1936 (inclusive) such property of the minor proprietor of the Mandasa estate, as lies within the Agency tracts of the district of Koraput.

2. Consequent on the transfer of the above said property from the Koraput district to the district of Ganjam, with effect from the 31st October 1936, the Governor of Orissa directs the Agent to the Governor in Ganjam, under rule 61 of the Agency Rules to assume, with effect from 31st October 1936, the management of the aforesaid property.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 10th November 1936.

No. 6707—La-7-R.—DECLARATION.—

Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz., for an advance line in the 6th mile, 3rd quarter, of Kuakhai right embankment no. 31B at Pandra in the village of Pandra, pargana Bakharabad, zila Cuttack, it is hereby declared that for the above purpose a piece of land measuring, more or less, 0.57 acre of standard measurement, bounded on the—

North—By part of plot nos. 3180, 3183 and 3307,

East—By part of plot no. 3307 and plot nos. 3306 and 4829,

South—By part of plot no. 3307 and plot no. 4829 and old embankment,

West—By part of plot nos. 3180 and 3307 and old embankment,

is required within the aforesaid village of Pandra.

This declaration is made, under the provisions of section 6 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Deputy Collector, Irrigation Branch, Cuttack, or in that of the Executive Engineer, Southern Division, Cuttack.

The 11th November 1936.

No. 6755—La-55-R.—DECLARATION.—Under section 6 of the Land Acquisition Act the Governor hereby declares that the land specified below and measuring 0.03 acre be the same a little more or less, is needed for a public purpose, to wit, for construction of a village road and under sections 3 and 7 of the same Act, the Revenue Divisional Officer, Ghumsur, is appointed to perform the functions of a Collector under the Act and directed to take order for the acquisition of the said land. A plan of the land is kept in the office of the Revenue Divisional Officer and may be inspected at any time during office hours.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam ..	Aska ..	35 Borl ..	S. no. 220/2 carpenter service inam wet as per resettlement Register and dry as per inam B. Register.	Antarjami Maharana.	S. no. 220/1.	S. no. 218	S. no. 220/3.	S. no. 222	Acre. 0.03

By order of the Governor,

A. F. W. DIXON,

Offg. Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 4th/6th November 1936.

No. 7212-D-125/36-L.S.-G.—In exercise of the powers conferred by clause (g) of section 138 of the Bihar and Orissa Local Self-Government Act, 1885, the Government of Orissa are pleased to direct that the following amendment shall be made in the rules published under the Bengal Government notification no. 3334-L.S.-G., dated the 20th

December 1901, and as subsequently amended, namely:—

In rule no. 6 delete the words "and from the Magistrate of the district that they are able to ride" occurring at the end of the rule.

R. P. WARD,

Offg. Secretary to Government.

PART III.]

OFFICE OF THE REVENUE COM-
MISSIONER, ORISSA.

NOTIFICATION.

The 3rd November 1936.

No. 1358-L.R-S.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act VIII of 1923, the Revenue Commissioner, Orissa, hereby directs the survey under the provisions of the said Act of the barber inam lands and of the boundaries common to them and the estate lands mentioned below in the

village of Sundipalli, Aska taluk, Ganjam district.

Barber Inam—Rainfed measuring about
Bharanams 5 00

Boundaries—North—Nala and inam lands
of the karji.

East—Inam lands of Borojo
Setti, etc.

South—Jerayiti lands of Krus-
hna Dolobehara.

West—Nala.

P. T. MANSFIELD,
Revenue Commissioner.

Quarterly Finance Statement of Central Co-operative Banks
LIABILITIES AND QUASI-LIABILITIES.

PART

Name of Bank.	Outside the movement.				Within the				
	Deposits fixed, current or savings bank, by non-members or by members in an individual capacity.	Debentures.	Overdrafts from outside banks, &c., Presidency or joint stock.	Other items.	Fixed deposits or loans received from Societies or Central Banks or Provincial Bank.	Drawn portion of cash credit with Provincial Bank.	Savings Bank or current accounts held in favour of Societies or Central Banks.	Reserve fund of bank itself.	Paid-up share capital.
1	2	3	4	5	6	7	8	9	10
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank Ltd.	5,43,556	..	..	..	..	..	5,519	21,260	67,730
2. Kendrapara Central Co-operative Bank Ltd.	2,97,181	..	..	..	47,824	13,668	435	8,538	28,852
3. Jajpur Central Co-operative Bank Ltd.	2,29,349	..	..	..	36,339	12,583	548	9,625	44,322
4. Kujang Central Co-operative Union Ltd.	1,57,112	..	..	..	79,934	..	1,190	8,226	32,620
5. Balasore Central Co-operative Bank Ltd.	8,48,717	..	..	..	9,202	9,011	47	49,005	66,709
6. Bhadrak Central Co-operative Bank Ltd.	1,62,246	..	..	..	1,04,234	12,417	880	24,194	47,264
7. Banki Dompura Central Co-operative Union Ltd.	1,86,069	..	..	28	1,69,509	10,602	902	40,259	55,880
8. Angul Central Co-operative Union Ltd.	1,89,287	..	..	..	38,925	14,753	3,259	34,100	38,800
9. Puri Central Co-operative Bank Ltd.	2,24,285	..	..	..	20,687	* 15,138	1,533	12,071	33,713
10. Khurda Central Co-operative Bank Ltd.	2,33,784	..	..	..	24,361	8	3,890	36,752	62,302
11. Nimapara Central Co-operative Union Ltd.	22,875	..	..	..	88,858	3,004	176	2,757	19,390
12. Sambalpur Central Co-operative Bank Ltd.	70,229	..	..	..	2,596	* 15,677	33	12,602	16,855
13. Bargarh Central Co-operative Bank Ltd.	55,383	..	..	..	18,164	7,481	1,059	20,259	24,174
14. The Ganjam District Co-operative Banking Union Ltd.	5,48,439	..	26,362	..	1,20,964	48,430	..	33,096	1,18,669
15. Aska Central Co-operative Bank Ltd.	3,69,379	..	..	..	1,56,252	20,636	348	27,601	1,22,568
Total	40,47,882	..	26,362	28	8,57,849	1,84,008	348 (?)	3,39,335	7,22,566

and Unions of Orissa for the quarter ending the 31st March 1936.

I.

ASSETS AND QUASI-ASSETS.

Name of Bank.	movement.			Outside the movement.						Within the movement contd.	
	Other items.	Undrawn liabilities, e.g., cash credit accounts guaranteed by the Provincial Bank to Central Banks or to Societies, and by the Central Banks to other Central Banks or Societies.		Cash in hand and in outside banks.	Government paper.	Post Office Savings Bank deposits.	Other investments of a liquid nature in outside concerns.	Undrawn balance of assured cash credit.		Loans to Agricultural Societies.	Loans to non-Agricultural Societies.
		To cover deposits.	For loans transaction.					With Presidency or Joint Stock Bank.	With Provincial Bank.		
1	11	12	13	14	15	16	17	18	19	20	
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank Ltd.	43,823	..	5,309	5,128	..	..	64	..	15,000	4,87,912	7,240
2. Kendrapara Central Co-operative Bank Ltd.	16,431	..	..	558	..	501	..	..	1,332	2,45,029	54
3. Jajpur Central Co-operative Bank Ltd.	15,018	..	..	937	..	1,550	..	..	2,417	2,57,640	30,507
4. Kujang Central Co-operative Union Ltd.	4,010	..	..	714	..	3,952	..	..	11,050	2,14,008	976
5. Balasore Central Co-operative Bank Ltd.	43,502	..	..	2,565	..	..	..	..	5,389	8,35,790	..
6. Bhadrak Central Co-operative Bank Ltd.	36,878	..	..	2,224	600	..	..	..	2,553	3,11,146	175
7. Banki Dompura Central Co-operative Union Ltd.	28,709	..	..	2,802	4,030	364	..	..	4,398	3,00,845	3,403
8. Angul Central Co-operative Union Ltd.	48,071	..	..	902	9,692	..	31,550	..	247	2,75,121	2,752
9. Puri Central Co-operative Bank Ltd.	10,414	..	..	2,026	..	..	..	..	..	1,35,042	66,417
10. Khurda Central Co-operative Bank Ltd.	34,113	..	..	1,267	5,202	132	..	..	10,092	3,04,668	61,120
11. Nimapara Central Co-operative Union Ltd.	6,411	..	..	108	..	203	617	..	6,996	1,11,210	2,803
12. Sambalpur Central Co-operative Bank Ltd.	6,363	..	..	329	..	66	..	..	..	85,154	8,990
13. Bargarh Central Co-operative Bank Ltd.	6,600	..	..	4,562	..	1,483	..	..	2,519	91,504	6,092
14. The Ganjam District Co-operative Banking Union Ltd.	3,253	19,019	..	13,992	1,85,600	666	..	74,638	16,570	6,03,734	38,031
15. Aska Central Co-operative Bank Ltd.	797	152	..	8,088	..	1,000	..	..	3,364	6,02,988	4,870
Total ..	\$,10,783	19,171	5,399	40,262	1,85,130	9,817	32,231	74,638	91,863	50,21,691	2,33,430

*Quarterly Finance Statement of Central Co-operative Banks and Union of Orissa
for the quarter ending 31st March 1936.*

PART I.—concl'd.

ASSETS AND QUASI-ASSETS.

Name of Bank.	Within the movement.					Net profit of past year.	Rates of interest on which money is usually		Last dividend declared.	Remarks.
	Loans or deposits due to the Central Bank by the Provincial Bank or other Central Banks.	Loans and deposits due to Provincial Bank by Central Bank.	Uncalled share capital.	Guaranteed share capital.	Other investments inside the movement.		Borrowed.	Lent.		
1	22	23	24	25	26	27	28	29	30	31
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.				
<i>The Bihar and Orissa Provincial Co-operative Bank Ltd.</i>	..	65,01,450	0,17,100	..	7,35,734	55,200	1 $\frac{1}{2}$ %, 2 $\frac{1}{2}$ %, 3 $\frac{1}{2}$ % and 3 $\frac{1}{2}$ %	5 $\frac{1}{2}$ % and 6 $\frac{1}{2}$ %	..	<i>Figures of Bihar are also included.</i>
1. Cuttack Central Co-operative Bank Ltd.	32,570	..	27,910	..	71,328	16,476	3 to 6 $\frac{1}{2}$ %	8 to 12 $\frac{1}{2}$ %	Not declared	
2. Kendrapara Central Co-operative Bank Ltd.	2,688	..	7,213	..	17,164	5,164	5 $\frac{1}{2}$ %	12 $\frac{1}{2}$ %	..	
3. Jajpur Central Co-operative Bank Ltd.	..	..	4,078	..	24,583	4,788	3 to 6 $\frac{1}{2}$ %	6 to 12 $\frac{1}{2}$ %	..	
4. Kujang Central Co-operative Union Ltd.	..	..	..	..	11,417	3,120	5 and 3 $\frac{1}{2}$ %	12 $\frac{1}{2}$ %	9 $\frac{1}{2}$ %	
5. Balasore Central Co-operative Bank Ltd.	12,660	..	40,461	..	50,841	15,957	3 to 5 $\frac{1}{2}$ %	9 $\frac{1}{2}$, 10 $\frac{1}{2}$ %	9 $\frac{1}{2}$ %	
6. Bhadrak Central Co-operative Bank Ltd.	..	..	56	..	32,456	6,537	5 to 8 $\frac{1}{2}$ %	6 $\frac{1}{2}$ to 12 $\frac{1}{2}$ %	..	
7. Banki Dampara Central Union Bank Ltd.	6,344	..	..	..	27,100	8,720	7 $\frac{1}{2}$ %, 7 $\frac{1}{2}$ %, 3 $\frac{1}{2}$ %	6 $\frac{1}{2}$ %, 10 $\frac{1}{2}$ %, 11 $\frac{1}{2}$ %	3 $\frac{1}{2}$ %	
8. Angul Central Co-operative Union Ltd.	1,478	..	8,241	..	12,171	16,579	5 $\frac{1}{2}$ %, 5 $\frac{1}{2}$ %	..	..	
9. Puri Central Co-operative Bank Ltd.	..	..	7,922	..	40,537	..	3 $\frac{1}{2}$ %, 6 $\frac{1}{2}$ %, 7 $\frac{1}{2}$ %, 7 $\frac{1}{2}$ %	10 $\frac{1}{2}$ %, 10 $\frac{1}{2}$ % and 12 $\frac{1}{2}$ %	..	* The limit of cash credit of Rs. 1,500 has been exceeded owing to compound of interest at the end of the previous year. On special share only.
10. Khurda Central Co-operative Bank Ltd.	..	..	4,198	..	40,196	4,862	3 $\frac{1}{2}$ %, 6 $\frac{1}{2}$ %	10 $\frac{1}{2}$ %, 10 $\frac{1}{2}$ % and 12 $\frac{1}{2}$ %	9 $\frac{1}{2}$ %	
11. Nimapara Central Co-operative Union Ltd.	..	..	..	..	13,023	9,162	6 $\frac{1}{2}$ %, 7 $\frac{1}{2}$ %, 6 $\frac{1}{2}$ %	9 $\frac{1}{2}$ %, 12 $\frac{1}{2}$ %	..	
12. Sambalpur Central Co-operative Bank Ltd.	762	..	24,505	..	5,253	..	5 $\frac{1}{2}$ %, 10 $\frac{1}{2}$ % (part) and 2 $\frac{1}{2}$ %	9 $\frac{1}{2}$ %, 12 $\frac{1}{2}$ % (Paddy)	..	* The limit of cash credit of Rs. 1,500 has been exceeded owing to compound of interest at the end of the previous year.
13. Bargarh Central Co-operative Bank Ltd.	32	..	13,771	..	5,523	9,876	6 $\frac{1}{2}$ %, 3 $\frac{1}{2}$ % and 12 $\frac{1}{2}$ %	12 $\frac{1}{2}$ % and 20 $\frac{1}{2}$ %	..	
14. The Ganjam District Co-operative Banking Union Ltd.	..	..	32,531	..	48,506	7,911	2 $\frac{1}{2}$ % to 6 $\frac{1}{2}$ %	4 $\frac{1}{2}$ % to 7 $\frac{1}{2}$ %	5 $\frac{1}{2}$ %	
15. Aska Central Co-operative Bank Ltd.	..	..	26,254	..	..	5,739	6 $\frac{1}{2}$ %	8 $\frac{1}{2}$ %	6 $\frac{1}{2}$ %	To individuals. To societies.
Total	58,603	..	2,93,720	..	4,09,193	1,13,974	..	..	..	

*Quarterly Finance Statement for the Central Co-operative Banks and Unions of Orissa
for the quarter ending 31st March 1936.*

PART II.

Name of Bank.	Deposits or debentures of the kind dealt with in columns 2 and 3							Repayment of loans by societies.		
	On current or savings bank account.	Deposits for not more than three months.	Other deposits and debentures falling due.					Estimated.		Actual, in 12 months preceding present quarter.
			In twelve months from commencement of present quarters.	In next 12 months.	In 12 months following.	In subsequent years.	Amount of matured deposits already due for payment but not yet paid.	In twelve months for commencement of present quarter.	In next 12 months.	
1	2	3	4	5	6	7	8	9	10	11
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
<i>The Bihar and Orissa Provincial Co-operative Bank Ltd.</i>	18,44,255	..	25,85,049	13,44,071	43,305	2,97,126	78,569	4,84,443	3,41,770	3,13,325 Figures of Bihar are also included.
1. Cuttack Central Co-operative Bank Ltd.	84,363	..	2,63,102	70,958	92,751	35,382	..	1,40,000	1,45,000	12,753
2. Kendrapara Central Co-operative Bank Ltd.	6,056	..	63,450	17,720	7,578	13,457	93,914	20,000	30,000	5,994
3. Jajpur Central Co-operative Bank Ltd.	15,596	..	53,765	22,002	7,024	12,812	17,550	1,61,000	32,000	15,809
4. Kujang Central Co-operative Union Ltd.	7,423	..	51,847	326	51,862	30,790	14,864	20,000	20,000	8,851
5. Balasore Central Co-operative Bank Ltd.	16,785	..	55,000	22,000	24,000	2,12,800	5,18,132	93,315	62,133	18,500
6. Bhadrak Central Co-operative Bank Ltd.	7,245	..	95,687	3,064	..	21,983	34,267	10,000	10,000	7,487
7. Banki Dompara Central Co-operative Union Ltd.	2,959	..	40,841	43,217	39,764	58,297	..	50,000	70,000	20,712
8. Angul Central Co-operative Union Ltd.	8,527	..	82,302	32,842	35,573	29,948	..	10,000	20,000	4,101
9. Puri Central Co-operative Bank Ltd.	23,894	..	51,460	7,925	45,921	50,245	38,840	10,000	12,000	13,363
10. Khurda Central Co-operative Bank Ltd.	16,606	..	90,080	6,018	3,632	42,738	74,110	40,000	30,600	51,271
11. Nimapara Central Co-operative Union Ltd.	558	..	7,054	5,740	..	537	8,956	35,000	15,000	4,850
12. Sambalpur Central Co-operative Bank Ltd.	6,331	..	21,710	..	..	..	42,170	16,000	10,000	5,183
13. Bargarh Central Co-operative Bank Ltd.	5,632	..	23,500	2,056	484	3,132	20,129	10,000	10,000	3,836
14. The Ganjam District Co-operative Banking Union Ltd.	1,61,331	..	2,71,870	75,245	26,685	9,460	3,868	1,24,049	41,538	1,51,400
15. Aska Central Co-operative Bank Ltd.	14,674	..	1,37,601	54,550	1,30,700	12,014	10,810	6,92,569	5,261	82,884
Total	3,79,021	..	13,06,769	3,64,260	4,75,379	5,39,625	9,82,019	11,25,953	5,12,932	4,08,477

*Quarterly Finance Statement for the Central Co-operative Banks and Unions of Orissa
for the quarter ending the 31st March 1936.*

PART III.

Name of Bank.	Portion of Deposits of Revenues of the kind dealt with in columns 2 and 3 of Part I falling due in each quarter in twelve months from commencement of present quarter (4th column of Part II).					Repayments of loans by Societies estimated in each quarter in twelve months from commencement of present quarter (column 8 of Part II).			
	I Quarter.	II. Quarter.	III. Quarter.	IV. Quarter.	Amount of matured deposits already due for payment but not yet paid.	I. Quarter.	II. Quarter.	III. Quarter.	IV. Quarter.
1	2	3	4	5	6	7	8	9	10
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
<i>The Bihar and Orissa Provincial Co-operative Bank Ltd.</i>	6,42,066	8,08,564	3,69,189	7,45,230	76,869	1,72,289	1,01,107	1,90,318	20,728 Figures of Bihar are also included.
1. Cuttack Central Co-operative Bank Ltd.	2,60,102	..	..	..	..	130,000	..	..	10,000
2. Kendrapara Central Co-operative Bank Ltd.	63,450	..	..	..	98,914	6,000	8,000	3,000	3,000
3. Jajpur Central Co-operative Bank Ltd.	53,765	..	..	..	1,17,550	50,500	35,000	50,000	55,500
4. Kujang Central Co-operative Bank Ltd.	47,247	4,609	..	..	14,864	3,000	3,000	12,000	2,000
5. Balasore Central Co-operative Bank Ltd.	55,000	..	..	..	5,18,132	45,000	30,000	18,315	..
6. Bhadrak Central Co-operative Bank Ltd.	95,687	..	..	..	34,267	3,000	3,000	2,000	2,000
7. Banki Dompura Central Co-operative Union Ltd.	31,025	8,916	..	..	..	15,000	20,600	10,000	5,000
8. Angul Central Co-operative Union Ltd.	82,392	..	..	..	..	1,000	3,000	6,000	..
9. Puri Central Co-operative Bank Ltd.	51,460	..	..	..	38,840	4,000	2,000	2,000	2,000
10. Khurda Central Co-operative Bank Ltd.	90,080	..	..	..	74,110	40,000	..	..	..
11. Nimapara Central Co-operative Union Ltd.	7,084	..	..	..	8,956	5,000	4,000	11,000	15,000
12. Sambalpur Central Co-operative Bank Ltd.	21,710	..	..	..	42,179	2,000	2,000	3,000	3,000
13. Bargarh Central Co-operative Bank Ltd.	23,000	..	..	..	20,129	3,000	1,000	3,000	3,000
14. The Ganjam District Co-operative Banking Union Ltd.	79,800	83,100	43,550	65,400	..	26,504	28,816	31,505	37,134
15. Asika Central Co-operative Bank Ltd.	55,175	52,252	7,154	23,020	..	6,80,636	9,422	1,086	1,445
Total	10,18,777	1,48,868	50,704	88,420	9,67,941	9,84,640	1,49,238	1,52,090	1,39,079

S. C. ROY,
Deputy Registrar, Co-operative Societies, Orissa.

Capital and Liabilities.				Properties and Assets.			
Details.		Total.		Details.		Total.	
1	2	3	4	5	6	7	8
1	Share Capital—Ordinary —			1	Building and Land :—		
	(a) Authorised $10,000 \times 10 = 100,000$	Rs. A. P.	Rs. A. P.		Balance at the end of the year	Rs. A. P.	Rs. A. P.
	(b) Subscribed $4,205 \times 10 = 42,050$				Add costs incurred during the year	1,584 0 0	
	(c) Paid-up $4,205 \times 10 = 42,050$	42,050 0 0			Less depreciation at 10 per cent	93 2 0	
	Less calls unpaid	8,241 0 0	33,809 0 0		Total depreciation up-to-date	167 2 0	1,510 0 0
					Rs. 1,057-11-0.		
2	Reserve Fund :—			2	Stock and furniture (Equipment)		
	Balance at the end of the previous year.	—	33,300 0 0		Balance at the end of the year	1,108 0 0	
					Less depreciation at 10 per cent	114 0 0	
3	Other funds :—				Total depreciation up-to-date		604 0 0
	(a) Building Fund	8,000 0 0			Rs. 1,080-0-3.		
	(b) Bad Debt Fund	32,000 0 0		3	Library :—		
	(c) Development fund	2,365 5 9	40,365 5 9		Balance at the end of the year	87 0 0	
4	Loans from Provincial Bank	—	34,000 0 0		Add cost of books purchased during the year.	15 12 0	
5	Cash Credit from Provincial Bank	—	14,760 1 4		Less depreciation at 25 per cent	13 12 0	
6	Deposits :—(i) Fixed :—				(Total depreciation up-to-date		99 0 0
	(a) Non-members (Local)	1,52,927 14 0			Rs. 128-10-6.)		
	(b) Foreign	27,771 12 0		4	Re serve Fund investments :—		
	(c) Societies	4,924 10 6	1,85,684 5 0		(a) Paid-up value of 34 ordinary shares of the Bihar and Orissa Provincial Co-operative Bank, Limited.	6,800 0 0	
	(ii) Savings Bank :—				(b) 5 years Postal Cash Certificates :—		
	(a) Non-member (Local)	11,208 15 3			(i) 7 certificates of the face value of Rs. 3140. Redeemable on 15-10-36. Present value as per certificates Rs. 2,845-10-0.		
	(b) Societies	3,019 13 0	14,288 13 0		(ii) 4 certificates of the face value of Rs. 2600. Redeemable on 23-12-37. Present value as per certificates Rs. 2,275.		
7	Provident fund deposit of employees	—	4,194 4 0		(iii) 8 certificates of the face value of Rs. 4070. Redeemable on 21-9-1938. Present value as per certificates Rs. 4071-10-0.	9,192 4 6	
8	Interest due but not paid	—	8,392 7 0		(c) Fully paid value of 5 shares of the Reserve Bank of India.	500 0 0	16,462 4 6
9	Federation dues payable on behalf of societies.	—	2 8 0	5	Loans owing by running societies :—		
10	Outstanding charges payable :—				(a) Overdue	2,49,848 0 0	
	(a) Pay of the staff	630 8 0			(b) Not overdue	27,578 0 0	2,77,426 0 0
	(b) Travelling allowance to the Staff	112 15 0		6	Loans owing by individual depositors	—	31,050 0 0
	(c) Contingencies	16 14 0		7	Interest receivable :—		
	(d) Charges against Development Fund.	64 0 0			(a) Overdue	47,201 15 0	
	(e) Travelling allowance to Honorary Workers.	55 7 0	885 12 0		(b) Not overdue	20,799 11 0	68,001 10 0
11	Provision for Reward to best Accountants.	—	100 0 0	8	Advance recoverable :—		
12	Other items :—				(a) From individuals	27 15 9	
	(a) Pallimangal subscription of Societies.	52 0 0			(b) From Staff against Provident fund.	237 8 0	
	(b) Advance to individuals realised in excess.	1 0 0			(c) From Editor, the Pallimangal	53 0 0	
	(c) Federation contribution realised in excess.	2 7 3			(d) Conveyance advance to staff	30 0 0	345 7 9
	(d) Establishment contribution by Grain Golas realised in advance.	37 15 0	93 6 8	9	Advance recoverable from Societies :—		
13	Profit and Loss account (Distributable).				(a) Federation contribution	2,102 8 0	
	(a) Distributable profit brought forward from last year's account (distributed in 1930).	4,335 1 5			(b) Utkal Dipika subscription	3 0 0	
	(b) Non-distributable profit brought forward from last year's account	18,133 8 0			(c) Litigation expenses	24 0 0	2,189 5 0
	Add net profit for the year	16,579 4 3		10	Stock for sale :—		
	Less profit not distributable on account of unrealised overdue interest.	34,712 12 3	4,335 1 5		(a) Forms.	827 5 0	
		Nil	34,712 12 3		(b) Other stock	51 15 0	879 5 3
14	Non-distributable profit at the end of the year.	—		11	Sundry debtors.		
					(a) Fish Fry sold on credit	61 11 3	
					(b) Agricultural seeds sold on credit	3,076 13 1½	3,138 8 1½
				12	Outstanding dues :—		
					Contribution of Grain Golas for the cost of Establishment of the Union.	—	1,744 8 0
				13	Other items :—		
					Salary refundable from Badanand Nalk, Temporary Inspecting Clerk.	—	6 14 0
					Total carried over	—	4,63,820 2 7½
	Total carried over	—	4,08,923 12 6				

The Angul Central Co-operative Banking Union, Limited. Balance Sheet as on 31st December 1935.

Serial no.	Capital and Liabilities.	Details.	Total.	Serial no.	Properties and Assets.	Details.	Total.
1	2	3	4	5	6	7	8
		Rs. A. P.	Rs. A. P.			Rs. A. P.	Rs. A. P.
	Total brought forward	—	4,08,923 12 6	14	Total brought forward	—	4,08,923 12 6
					Cash Balances:—		
					(i) In hand	278 6 10½	
					(ii) In Angul Treasury	1,345 15 6	
					(iii) Reserve Savings Bank Deposit in Provincial Bank	3,477 12 0	
					(iv) Postage in hand	1 7 6	5,103 6 10½
	Total	—	4,08,923 12 6		Total	—	4,08,923 12 6

I have audited the above Balance Sheet and have obtained all the information I have required. Subject to my separate audit note which should be made available to the share-holders, I am of opinion that the above Balance Sheet is properly drawn up so as to exhibit true and correct view of the state of the Union's affairs according to the best of my information and explanations given to me and as shown by the books of the Union.

C. S. PATNAIK.

Assistant Auditor, Co-operative Societies,
Cuttack Circle.

We certify that to the best of our belief the above Balance Sheet discloses the true position of the Angul Central Co-operative Banking Union, Limited, as on 31st December 1935.

D. Acharya,
Bank Clerk.

Bijoy Kumar Sing,
Director.

D. Patnalk,
Assistant Honorary Secretary.

D. C. Das
Honorary Secretary.